Central Government regarding the royalty payable to the State Governments on the onshore production of crude oil.

(b) and (c) The Government of Gujarat has requested for a review of the principles for determining the royalty pay-able to the State Governments including, *inter-alia*, a revision of the rate of royalty to Rs. 683. 50 per MT. The next review of the rate of royalty will take into account all relevant factors, including the views Of the Government of Gujarat.

### Power Requirements of Delhi

- 537. SHRI KRISHNA KUMAR BIRLA: Will the Minister of ENERGY be pleased to state:
- (a) what is the comparative position of power cuts imposed on industries and also on commercial and domestic consumption in Delhi since the beginning of 1988 (till date) due to load shedding resorted to by DESU;
- (b) what percentage of the actual de-of electricity in these areas is being met by DESU since the last six months (till date);
- (c) what percentage of Delhi's share of electricity is actually being received by DESU from the Northern Grid stating me reasons for the short supply; if any, and
- (d) what progress has been made so far in the implementation of the programme, if any<sub>t</sub> chalked out by Government to augment the existing electricity supply position in Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (d) The information is being collected and will be laid on the Table of the House.

# Freight subsidy on LPG and kerosene transhiped to Jammu and Kashmir

to Questions

- 588. SHRI HARI SINGH; Will the MINISTER OF PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether it is a fact that freight sub sidy is given by the Central Government on kerosene and L. P. G. cylinders tranship ed to Jammu and Kashmir; and
- (b) if so, what amount of subsidy has been given by Government in 1986, 1987 and so far during the current year on the above items?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NA TURAL GAS (SHRI BRAHM DUTT): (a) and (b) Yes Sir. There is a freight subsidy for supply of Kerosene for cook ing and illumination purposes and LPG for domestic use in hilly areas including Jammu and Kashmir. Under the scheme implemented w. e. f. 16th June 1988, the estimated amount of freight subsidy on the sale of kerosene and LPG for domes tic use in Jammu and Kashmir from 16-6-1988 upto the end of July. 1988 is Rs. 29. 40 lakhs and Rs. 6. 80 lakhs res pectively.

## Import of crude oil

- 589. SHRI HARI SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether Government have decided to import crude oil from some foreign countries in 1988-89; and
- (b) if so, how much oil would be imported and from which countries?
- THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Yes, Sir.
- (b) The total quantity of import during the current year is estimated to be 18. 06 million tonnes. Part of this is to be purchased on term contracts from

USSR, Saudi Arabia, Iraqs UAF, Iran, Kuwait and part is proposed to be obtained from the spot market through tenders.

## उत्तर प्रदेश के बुलन्दशहर जिने के बराल गांव में पेट्रोल पाप्त होने की संभावनाएँ

590. श्री हरि सिंह: क्या पेट्रोलियम श्रीर प्राकृतिक गैस नंती यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि सरकार ने उत्तर प्रदेश में बुलन्दशहर जिले के बराल गांव में पैट्रोल पाये जाने की सभावनाओं का पता लगाया है;
- (च) यदि हां, तो उक्त स्थान से पेट्रोल निकालने के लिए लरकार ने क्या योजना बनायी है; और
- (ग) कव तक इस योजना पर काम शुरू किये जाने की सभावना है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री कह म दत्त) : (क) ते (ग) बुलन्दशहर के जिला मजिस्ट्रेट ने अपने जिल के एक गांव बराल के एक ट्यूबर्वल के पानी का नमुना मई, 1988 में तेल एवं प्राकृतिक गैस आयोग को भजा था। यह पानी गंदला तथा हल्के पीले रंग का था और इसमें से केरोसीन की गंध आती थी। इस नमने की जांच के० डी॰ मालबीय इस्टीट्यूट ग्राफ पेट्रो-लियम एक्सप्लोरेशन, देहरादून में की गई। नमूने के कोमेटोग्राम से केरोसीन ∮रेंज के परिष्कृत पेट्रोलियम उत्पाद के होने के संकेत मिले हैं जो कि संदूषण के परि-णाम स्वरूप हो सकते हैं, कच्चे तेल की उपस्थित के कोई संकेत नहीं मिले हैं। तेल एवं प्राकृतिक गैस ग्रायोग द्वारा की गई जांच में हाइड्रोकाबंनों के उपलब्ध होने के भी कोई संकेत नहीं मिले हैं।

## Hydro electric projects in Orissa

- 591. SHRI JAGADISH JANI: Will the Minister of ENERGY be pleased to state:
- (a) what are the names of the hydroelectric projects which are under execution at present in Orissa;
- (b) what i<sub>s</sub> the capacity of each of those by Jrv-electric projects;
- (c) whether Government have a proposal to execute some new hydro-electric projects in Orissa in 1988-89; and
  - (d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) and (b) The desired information is given in the enclosed statement (See below).

(c) ' and (d) No new hydroelectric project is likely to be taken up in Orissa during 1988-89.

### Statement

	Name & Capacity	of I	Hydi		Projects	under	execution	in Orissa	
S. No.	Name	of	the	o Electric				Capacity	(MW)
				Project					
1 U	Ipper Kolab	•			•	•		3x80	•
2								3X50	
3 H	Iirakud Extn. (7th Unit)	)						1x37-5	
4 P	ottaru							2x3	
5 U	Jpper Indrawati							4x150	
6								1x80	